

(e) whether Government is facing hurdles in providing telecom infrastructure in rural areas and delay has resulted in cost escalation; and

(f) if so, the details thereof and measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) to (f) The information is being collected and will be laid on the Table of the House.

Internet piracy

995. SHRIMATI JAYA BACHCHAN : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether Government has taken note of piracy over internet; and

(b) if so, whether Government has taken any steps to stop it, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) Yes, Sir. Intellectual Property Rights for digital content in the country is covered under Copyright Act as amended *vide* The Copyright (Amendment) Act, 2012. The amendment also introduced protection against circumvention of technological protection measure and Rights Management Information in Section 65A and 65B respectively. Violations attracts both fine and imprisonment penal actions under the Act.

Also, The Copyright Enforcement Advisory Council (CEAC) has been constituted to seek advice from the creative copyright industries and top police officials of all States and Union Territories for improving enforcement measures to contain copyright piracy including internet piracy.

Telecom facilities in J and K

996. SHRI G.N. RATANPURI : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the share of BSNL, and each of the Telecom companies in consumers of landline, wireless, broadband and other services;

(b) the number of BSNL consumers over the last three years, year-wise and State-wise;

(c) the areas still uncovered or poorly covered by telecom services in J and K; and

(d) the steps envisaged to bring telecom facilities to all areas of Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHRIMATI KRUPARANI KILLI) : (a) The market share of Bharat Sanchar Nigam Limited (BSNL) and other major telecom service providers in wireline, wireless and wireline broadband as on 30.09.2013 is as follows:

Telecom Service Provider	Market Share (in %age)		
	Wireline	Wireless	Wireline Broadband
BSNL	66.14	11.11	65.00
MTNL	12.10	0.42	7.10
Bharti Airtel	11.40	21.96	9.40
Vodafone	0.15	17.66	
Reliance	4.24	14.36	
Idea	0.00	14.45	
TATA	5.09	7.22	
Aircel	0.00	7.18	

(b) The circle-wise details of number of BSNL customers for the last three years, are given in Statement (*See* below).

(c) and (d) In Jammu and Kashmir, out of total 6417 (as per 2001 Census) inhabited villages, 33 are without Village Public Telephone (VPT) and 636 are without

mobile coverage. The VPTs are proposed to be installed by March 2014 and a plan is being envisaged to provide mobile coverage in villages without mobile coverage through a scheme funded by Universal Service Obligation Fund (USOF).

Statement

Circle-wise details of number of BSNL customers for the last three years

Sl. No.	Circle	Total Subscribers of BSNL		
		As on 31.3.2011	As on 31.3.2012	As on 31.3.2013
1	2	3	4	5
1.	Andaman and Nicobar	2,12,968	2,08,939	2,31,008
2.	Andhra Pradesh	93,09,596	1,09,90,301	1,12,28,674
3.	Assam	17,39,591	14,92,608	14,30,077
4.	Bihar	52,99,549	48,10,713.	44,42,510
5.	Chhattisgarh	14,93,248	16,56,380	18,59,088
6.	Gujarat	56,92,444	58,31,256	58,64,749
7.	Haryana	36,66,605	35,41,897	36,14,308
8.	Himachal Pradesh	20,02,037	19,79,421	19,08,104
9.	Jammu and Kashmir	10,49,531	12,50,404	13,56,314
10.	Jharkhand	18,63,975	19,19,104	18,42,955
11.	Karnataka	77,45,753	88,77,935	88,18,256
12.	Kerala	91,47,526	1,01,77,834	1,06,66,661
13.	Madhya Pradesh	45,65,716	40,14,541	42,21,053
14.	Maharashtra	90,78,525	84,66,252	89,21,647
15.	North East-1	7,78,330	9,49,844	10,75,788

1	2	3	4	5
16.	North East-2	9,30,414	9,18,633	8,70,694
17.	Odisha	43,92,203	48,96,094	48,77,494
18.	Punjab	58,08,842	57,77,254	54,15,969
19.	Rajasthan	68,73,836	66,98,475	68,53,668
20.	Tamil Nadu	86,75,348	97,07,508	96,11,143
21.	Uttarakhand	15,27,428	16,39,425	15,71,656
22.	Uttar Pradesh (East)	1,14,39,585	1,12,84,369	1,13,78,120
23.	Uttar Pradesh (West)	36,93,724	39,20,068	40,59,669
24.	West Bengal	38,58,457	40,61,906	39,20,828
25.	Kolkata	36,86,891	34,01,401	32,26,823
26.	Chennai	25,26,909	25,08,158	23,85,431

Setting up of electronics manufacturing cluster

997. SHRIMATI VASANTHI STANLEY : Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has set up electronics manufacturing cluster in the country as highlighted in the Draft National Policy of Electronics, 2011; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) A scheme to provide support for setting up of Electronics Manufacturing Clusters was approved by the Government on 22nd October, 2012. In-Principle approvals have been provided to Six (6) applications for setting up Greenfield Electronics Manufacturing Clusters. State-wise details are as follows:-